### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. NO. 52(ND)/2017

CORAM:

## PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

#### SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

**NAME OF THE COMPANY:** Ms. Pooja Tiwari V/s. M/s. Big Fish Hospitality Ventures Pvt. Ltd. & Ors.

# SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
For tl	ne Petitioner (s)	: None		
For the Respondent (s)		: Mr. P. K. Sachdeva, Advocate Mr. Rakesh Kumar, Advocate		

#### Order

It is submitted by both the Ld. Counsels that the matter is still under consideration before the meditation cell. Keeping in view this also involves a family dispute, further time is granted.

To come up on 28th November, 2017.

Zz - Scl.

(S. K. Mohapatra) Member (T)

- Sd-

(Ina Malhotra) Member (J)